

Statement

S. No.	Name of Stadium	Amount so far spent	Amount yet to be spent	Percentage of work completed
(Rupees in crores)				
1	2	3	4	5
1.	Main Athletic Stadium at Lodhi Road	5.10	11.28	55% (in respect of RCC frame structures)
2.	Modernisation of National Stadium	0.49	2.14	52%
3.	Tennis Stadium at Hauz Khas	0.03	0.28	29%
4.	Indor Stadium at IP Estate	9.41	5.94	52%
5.	Cycle Velodrome at IP Estate	0.17	0.55	10%
6.	Indoor Swimming Pool at Talkatora Garden	2.80	6.45	30%

Grants for Project on Survey for Pesticidal Purposes

24. SHRI SONTOSH MOHAN DEV: Will the Minister of AGRICULTURE be pleased to state:

(a) whether an international organisation proposes to provide grants for a project on the survey, collection and extraction of wild plants in the North Eastern States for pesticidal purposes; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) No such proposal has been received.

(b). Does not arise.

Feverish rise in Urban Land and Building prices

25. SHRI PIUS TIRKEY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether his attention has gone to the article published in Fin-

ancial Express dated the 27th July, 1961 "Feverish Rise in Urban Land and Building Prices;"

(b) what are the facts found out by Government in this regard; and

(c) whether Government are taking any steps to that price rise at this speed does not take place in future?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH):

(a) Yes, Sir.

(b) and (c). The information is being collected and will be placed on the Table of the Sabha.

Expansion of Modern Bakeries

26. SHRI GHULAM MOHAMMAD KHAN:

SHRI HIRALAL R. PARMAR:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is proposed to expand the functions of the Modern Bakeries;

(b) if so, the details thereof;

(c) whether it is also proposed to set up new units to serve larger areas; and

(d) if so, the existing plants and the proposed new plants?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN):
(a) Yes, Sir.

(b) Modern Bakeries (India) Limited has under its consideration proposals for setting up the following food and fruit processing units during the 6th Plant period:

1. Extruder Food Product Units,
2. Multi Product Fruit Processing Plant;
3. Oil Seeds Processing Units based on soyabean etc.;
4. Vanaspati Manufacturing Units; Units;
5. Cocoabean Processing Unit;
6. Expansion of capacity of the Solvent Extraction Unit at Ujjain.

One extruder cooker is being established at Jaipur. The proposed Multi Product Fruit Processing Unit will be set up in the North Eastern Region. Locations etc. in respect of other proposed units mentioned above have not yet been decided.

(c) and (d). The Company has no proposals at present to set up any new bakery units in view of Government's policy reserving the bakery industry in the small scale sector. The existing bakery and the other units are:

(i) Bakery Units at Ahmedabad, Bangalore, Bombay, Calcutta, Chandigarh, Cochin, Delhi, Hyderabad, Indore, Jaipur, Kanpur, Madras and Ranchi.

(ii) Integrated oil plant at Ujjain.

(iii) Maize Mill at Faridabad.

(iv) Beverage Unit at Faridabad.

Officials Living in Private Bungalows While Owning Houses

27. SHRI R. N. RAKESH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether a number of high officers posted in Delhi have rented out their private bungalows and they are themselves residing in Government flats;

(b) if so, their number; and whether some officers are getting a huge amount as rent from foreign companies and other persons; and

(c) if so, the details of such bungalows fetching Rs. 2000/- or more per month as rent and whether Government are receiving Income-tax from those officers in accordance with the rules?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). There are 41 House-owning officers of the rank of Secretaries/Additional Secretaries and Joint Secretaries who are occupying Government accommodation in Delhi. It is presumed that such of the officers as have rented out their houses are receiving rent according to the prevalent level of rents in the markets in Delhi.

(c) According to the information available with the Directorate of Estates, those bungalows which are fetching Rs. 2000/- or more per month as rent, are listed in the statement.

As regards recovery of income tax from the officers who own their